The Provisional Gradation/Seniority Lists of Group "A" Officers working on the posts of (1) Deputy Registrar, (2) Assistant Registrar, **Group 'A' Officers**, working on the establishment of High Court, Appellate Side, Bombay, and its benches at Nagpur, Aurangabad and High Court of Bombay at Goa (Panaji), (3) Section Officer, **Group 'B' Officers**, (4) Assistant Section Officer, (5) Clerk, **Group 'C' Officials**, working on the establishment of High Court, Appellate Side, Bombay, (6) Chobdar, **Group 'D' Officials**, working on the

establishment of High Court, Appellate Side and Original Side, Bombay and (7) Filer, Group 'D' Officials,

working on the establishment of High Court, Appellate Side, Bombay, as on 01.01.2025, have been prepared.

The objections, if any, to the said Seniority Lists, may be submitted to the Registrar (Personnel), within 15 days from the date of its publication. The representation received thereafter will not be considered.

Date :- 05th March, 2025

Sd/(M. S. Kulkarni)
Registrar (Personnel)

PROVISIONAL COMMON GRADATION/SENIORITY LIST OF DEPUTY REGISTRARS (GAZETTED OFFICERS) ON THE ESTABLISHMENT OF THE HIGH COURT AT BOMBAY (APPELLATE SIDE) INCLUDING IT'S BENCHES AT NAGPUR, AURANGABAD AND HIGH COURT OF BOMBAY AT GOA, PANAJI-GOA AS ON 1ST JANUARY. 2025.

Designation of Post :- Deputy Registrar (Gazetted Officer)

Pay Scale :- J-4 122700-180200

Office at	Sanctioned Strength	Working Strength	On Deputation	Vacant Posts
Bombay	24	20	02	04
Nagpur	05	03	00	02
Aurangabad	05	02	00	03
Goa	01	01	00	00
Total	35	26	02	09

Note: 1) At present total 26 Deputy Registrars are working. Out of them 09 (Bombay), 03 (Nagpur) and 01 (Goa), are Judicial Officers, therefore, their names have not been included in the Provisional Gradation/Seniority List.

- 2) At Present Smt. Uma Narayan, Deputy Registrar, is working on Deputation at Supreme Court of India, New Delhi w.e.f. 04.11.2024 (BOH) as O.S.D. for one year, her seniority is maintained in the Provisional Gradation / Seniority List.
- 3) At present Shri Deelipkumar Rajabhau Kulkarni, Deputy Registrar, is working on extension on his service for period of one year w.e.f. 01.06.2024 to 31.05.2025 and also he is on Deputation at Supreme Court of India, New Delhi w.e.f. 15.07.2024 (AOH) as Additional Registrar. Therefore, his seniority is not maintained in the Provisional Gradation/Seniority List.
- 4) At present Shri Vikram Vikas Kingaonkar, Deputy Registrar, is working on Deputation at Aurangabad Bench, w.e.f. 23.01.2024 to 22.01.2025. His seniority is maintained in the Provisional Gradation/Seniority List.

PROVISIONAL COMMON GRADATION/SENIORITY LIST OF DEPUTY REGISTRARS (GAZETTED OFFICERS) ON THE ESTABLISHMENT OF THE HIGH COURT AT BOMBAY (APPELLATE SIDE) INCLUDING IT'S BENCHES AT NAGPUR, AURANGABAD AND HIGH COURT OF BOMBAY AT GOA, PANAJI-GOA AS ON 01ST JANUARY 2025

Sr. No	Name of the Deputy Registrar & Place	Date of Birth	Education Qualification	Date of continuous service in the present post	Date of initial appointment as Clerk	Date of promotion as Assistant	Date of promotion as Section Officer	Date of promotion as Assistant Registrar	Mode of Recruitment	Remarks
1.	Shri Kiran Tulshidas Bobade. (Bombay)	09.07.1970	B.E. (Comp. Engg.), LL.B	01.02.2006		- 1		31.08.2001 appointed as Assistant Registrar (Computer) at Aurangabad Bench	Promotion	
2.	Ms. Shraddha Yashwant Mohite. (Bombay)	15.10.1973	B.A., LL.M.	20.03.2012					Direct	
3.	Shri Veerendra Ajabrao Dhawas. (Bombay)	20.08.1972	B.Sc (Agri) LL.B., PGDMA, LL.M.	03.04.2012		1			Direct	

Sr. No	Name of the Deputy Registrar & Place	Date of Birth	Education Qualification	Date of continuous service in the present post	Date of initial appointment as Clerk	Date of promotion as Assistant	Date of promotion as Section Officer	Date of promotion as Assistant Registrar	Mode of Recruitment	Remarks
4.	Smt. Uma Narayan. (Bombay)	02.09.1969	B.A., M.A., B.Lib.Sc, M. Lib.Sc, LL.B., LL.M., MSC., Info. Management from Robert Gordon, University, Aberdeen, Scotland, Advanced Certification in Cyber Forensics, Cyber Crimes Cyber Security and Cyber Law from IFS education Department.	19.03.2015	19.01.1998 as Librarian	10.12.2002 as Chief Librarian				On deputation at Supreme Court of India, New Delhi w.e.f. 04.11.2022 (B.O.H) as O.S.D for one year. Period of deputation extended for a period of one year from 04.11.2023. Period of deputation extended for a period of one year from 04.11.2023. Period of deputation extended for a period of one year from 04.11.2024. Appointed as Deputy Registrar Under Rule 58 from the post of Chief Librarian.
5.	Shri Vikram Vikas Kingaonkar. (Bombay)	06.11.1978	M.C.S., LL.B., LL.M.	08.06.2015	01.07.2003	06.05.2004 as Software Programmer	24.02.2005 as Software Engineer	01.03.2006 as Assistant Registrar	Promotion	Presently working at Aurangabad Bench w.e.f. 23.10.2015.

Sr. No	Name of the Deputy Registrar & Place	Date of Birth	Education Qualification	Date of continuous service in the present post	Date of initial appointment as Clerk	Date of promotion as Assistant	Date of promotion as Section Officer	Date of promotion as Assistant Registrar	Mode of Recruitment	Remarks
6.	Smt. Shilpa Santosh Naik. (Bombay)	04.06.1970	B.Com., LL.B., Diploma in System Management from NIIT	08.06.2015	1	1	14.12.1998	02.06.2010	Promotion	
7.	Shri Dyaneshwar Sudam More (Bombay)	16.05.1966	B.A. LL.B	01.06.2020 Nagpur Bench 16.12.2021 HCAS	09.01.1990 Jr. Clerk at D.C. Thane	01.12.1995 Asst.Suptd. at D.C Thane.	17.11.2008 Appointed as S.O. at HCAS Bombay	01.02.2016	Promotion	One way transfer from Nagpur Bench
8.	Smt. Madhuri Ramchandra Dalvi (Bombay)	19.10.1965	B.A., LL.B. LL.M.	09.11.2021	02.01.1989	27.07.2001	20.10.2007	01.08.2017	Promotion	-
9.	Shri. Prakash Madhavrao Pisal (Bombay)	02.05.1965	B.S.L, LL.B., LL.M	03.01.2022	17.07.1986	12.08.1994	26.12.2002	23.04.2018	Promotion	From Aurangabad Bench

Sr. No	Name of the Deputy Registrar & Place	Date of Birth	Education Qualification	Date of continuous service in the present post	Date of initial appointment as Clerk	Date of promotion as Assistant	Date of promotion as Section Officer	Date of promotion as Assistant Registrar	Mode of Recruitment	Remarks
10.	Smt. Pooja Prakash Bagve (Bombay)	17.06.1966	B.A, B.B.A., LL.B	20.07.2022	23.11.1989	08.07.2002	22.12.2006	08.06.2015	Promotion	
11.	Shri. S.S.Kanade (Aurangabad)	25.06.1965	B.A., LL.B LL.M.	05.12.2022	16.07.1986	12.08.1994	15.10.2005	07.08.2019	Promotion	
12.	Shri. O.S. Konka (Aurangabad)	20.05.1966	B.Com. LL.B. LL.M.	04.03.2023	15.02.1989	22.12.2000	10.08.2006	07.08.2019	Promotion	
13.	Shri Rajendra Madhav Lokhande (Bombay)	24.10.1968	B.A. LL.B.	15.06.2023	20.03.1989	19.01.2002	01.04.2009	21.01.2019	Promotion	
14.	Shri Sandeep Manohar Bhide (Bombay)	10.10.1968	B. Sc., LL.B.	08.09.2023	02.03.1993	01.03.2005	26.11.2009 S.O (Ad-hoc) 01.03.2010 S.O (Regularised)	21.01.2019	Promotion	

Sr. No	Name of the Deputy Registrar & Place	Date of Birth	Education Qualification	Date of continuous service in the present post	**		Date of promotion as Section Officer	Date of promotion as Assistant Registrar	Mode of Recruitment	Remarks
15.	Smt. Rekha Sanjay Patil (Bombay)	08.08.1970	B. A., LL.B	02.09.2024	11.05.1994	01.03.2005	18.03.2010	08.01.2021	Promotion	

Sd/-(Sameer S. Adkar) Registrar General